## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 16\ /(MAH)/2017

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Abour Papers Put Usd

SECTION OF THE COMPANIES ACT: \_\_\_\_\_\_ OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

33 Chandrakant Mhadeshwar & Advocati Madan Gupta

Man

<u>Common Order</u> <u>CSP 101/230-232/NCLT/MB//MAH/2017</u> <u>CSP 102/230-232/NCLT/MB//MAH/2017</u>

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)